

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2017/ 579

Date: 21/11/17

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Divyaraj Singh Gaur S/o Shri Bhagwan Singh Gaur, Probationer-Trainee Junior Judicial Assistant, Rajasthan High Court, Jaipur Bench, Jaipur is hereby accepted with effect from 16.11.2017(A/N).

By Order,


REGISTRAR [ADMN.]

No: I/A(iii)(a)(1)82/2016 Part-I/ 2526

Date: 21/11/17

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
3. Concerned A.O.J., Rajasthan High Court, Jaipur Bench, Jaipur.
- ✓ 4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jaipur Bench, Jaipur.
7. Concerned Shri Divyaraj Singh Gaur S/o Shri Bhagwan Singh Gaur, resident of B-184, Ganga Jamuna Colony, Muralipura, Jaipur-302039
8. Personal file.


REGISTRAR [ADMN.]